GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4145

TO BE ANSWERED ON THE 29TH MARCH, 2022/ CHAITRA 8, 1944 (SAKA)

IMMIGRATION FEES

†4145. SHRI ARUN KUMAR SAGAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the quantum of money collected as immigration fees from the people who went abroad during the last three years; and
- (b) the details regarding the use of this amount?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): No immigration fee is collected by the Immigration Authorities from the people going abroad.

However the Protector General of Emigrants under the Ministry of External Affairs (MEA) received Emigration Fee from those people who are going abroad on Employment visa. Amount collected/received during last three years is given as under:

SI. No.	Year	Receipts (in Rs.)
1.	2018-19	7,97,26,496.00
2.	2019-20	8,33,07,047.00
3.	2020-21	2,14,02,208.00
4.	2021-22 (up-to February 2022)	5,23,31,546.00

(b): The Emigration Fee received by the Protector General of Emigrants is deposited in the Revenue Receipts of the Central Government under 'Other Administrative Services' head as part of Consolidated Fund of India.
